# Central Administrative Tribunal Principal Bench, New Delhi

### CP No.652/2015 In OA No.744/2015

New Delhi this the 29<sup>th</sup> day of August, 2016

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Dr. B.K. Sinha, Member (A)

Dr. Lal Chandra Nigam Alias Dr. Lal Chandra Aged about years S/o late Shri Sukhai R/o 733, D.D.A. LIG Flats Pocket-B, Hastsal, Vikaspuri New Delhi.

-Petitioner

(Dr. Lal Chandra Nigam with Shri D.S.Mahendru)

#### **VERSUS**

- K.K.Sharma
   Secretary
   Govt. of NCTD, New Delhi.
- 2. Shri Amarnath Health Secretary GNCTD, New Delhi.
- 3. Shri Bhanu Pratap Sharma
  Secretary
  Ministry of Health & Family Welfare
  Govt. of India
  Nirman Bhawan, New Delhi.

-Respondents

(By Advocate: Shri Rajat Gaur)

#### ORDER (ORAL)

## By Hon'ble Mr. V. Ajay Kumar, Member (J)

Dr. Lal Chandra Nigam, who is the petitioner in the CP and his counsel Shri D.S.Mahendru submit that the respondents have complied with the order of this Tribunal and the petitioner has received pensionery benefits. Accordingly, the Contempt Petition is closed. Notices issued to the respondents are discharged. No costs.

(Dr. B.K. Sinha) Member (A) (V. Ajay Kumar) Member (J)